

Jitsi meet

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**Vacation Court, (Criminal)
Ramanathapuram.**

VACATION COURT BAIL LIST
20.05.2021

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No.and Police Station	Section of Law U/s	Name of the Accused	Name of the Counsel (Tvl)
1.	11/2021	B	150/2021, Kenikarai P.S.,	294(b), 323, 302 IPC	Alagumalai @ Annamalai and 2 others	K.R.M. Karunaivel Pandian
2	61/2021	B	202/2021, Sayalkudi P.S.,	379 IPC and 21(1) Mines and Minerals (Development & Regulation) Act	Senthilkumar	T.Muneeswaran
3	62/2021	B	204/2021, Sayalkudi P.S.,	379 IPC and 21(1) Mines and Minerals (Development & Regulation) Act	Murugan and 1 another	T.Muneeswaran
4	Spl. 86/2021	B	151/2021, Devipattinam P.S.,	302 IPC	Mohamed Jibri	S.Shanmuganathan
5	Spl. 87/2021	B	117/2021, Uchipuli P.S.,	379 IPC	Eswaran	M.Dharmar
6	Spl. 88/2021	B	149/2021, Uchipuli P.S.,	302, 147, 148, 342,109, 120(b) IPC	Manoharan	K.R.M. Karunaivel Pandian
7	Spl. 89/2021	B	149/2021, Uchipuli P.S.,	302 IPC @ 147, 148, 342, 322 IPC r/w 109, 120(b) IPC	Manimaran	S.Shanmuganathan
8	Spl. 90/2021	B	203/2021, Uchipuli P.S.,	294(b), 307 IPC	Karthick @ Dharma	K.Muthuduraisamy
9	Spl. 91/2021	B	80/2021, Chathirakudi P.S.,	302 and 393 IPC	Muthuraj @ Muthurasu	S.Shanmuganathan
10	Spl. 92/2021	B	68/2018, Thondi P.S.,	436, 324, 307, 302 IPC (P.R.C.No.03/2019) Thiruvadana	Raja	R.Silambaraj
11	Spl. 93/2021	B	95/2021, Rameswaram Jetty P.S.,	9,39(1),50 and 51(1) Wild Life Production Act	Thangasamy	T.Muneeswaran
12	21/2021	AB	267/2021, Kenikarai P.S.,	379 IPC and 21(1) Mines and Mineral Act	Arun @ Arunkumar	T. Murugan
13	26/2021	AB	47/2021, T.U. Mangai P.S.,	294(b), 354(D) IPC and 4 of W.H. Act	Saravanakumar	S. Malaikani
14	51/2021	Intervenor	47/2021, T.U. Mangai P.S.,	294(b), 354(D) IPC and 4 of W.H. Act	Kusela Bharathi	S.Murugaboopathi

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15	41/2021	AB	187/2021, Mudhukulathur P.S.,	294(b), 447, 323, 506(i) IPC and 4 of W.H. Act	Pandi and one another	C.N. Tamilarasan
16	67/2021	AB	192/2019 Kenikarai P.S	147,148,387,353, 294 (b) 506(ii) IPC and 3 of TNPPDL Act, 20 and 30 of Arms Act 1959	Tharavai @ Arunkumar	S.Shanmuganathan
17	69/2021	AB	11/2020 DCB Ramanathapuram	465,468,471,420 r/w 120 (b) IPC	Sathick Batcha	S.J. Sheik Ibrahim
18	73/2021	AB	146/2021 Erwadi Dharga P.S	379 IPC r/w 21(1) Mines and Minerals Act	Subramani	A.Ramalingam
19	74/2021	AB	24/2020 AWPS Paramakudi	294(b),323,498(A) 506(ii) IPC and 4 of W.H. Act	Balamurugan	S.J. Sheik Ibrahim
20	79/2021	AB	103/2018 Muthukulathur P.S	3(a), Explosive substanes Act 1908 r/w 120(b) IPC	Ramaiya	A.Ramalingam
21	Spl. 94/2021	AB	176/2021, Bazaar P.S.,	147, 148, 294(b),323, 324,336,427, 506(ii) IPC	Sathish	A.Ravichandra Ramavanni
22	Spl. 95/2021	AB	128/2021, Thirupullani P.S.,	294(b),324, 506(ii) IPC	Murugavel	A.Ramalingam
23	Spl. 96/2021	AB	202/2021, Uchipuli P.S.,	294(b),323,324,506(ii) IPC and 4 of W.H.Act	Durairaj and 3 Others	N.Manickam
24	Spl. 97/2021	AB	175/2021, Paramakudi Taluk P.S.,	294(b),323,324,506(i) IPC and 4 of W.H. Act	Kamaladhasan	S.Chellamani
25	Spl. 98/2021	AB	110/2021, Keelathooval P.S.,	306 IPC	Packiyalakshmi and 3 Others	K.Anbucheliyan
26	Spl. 99/2021	AB	94/2021, Kadaladi P.S.,	294(b), 506(i) IPC 67 of IT Act	Vilvadurai	K.R.M.Karunaivel Pandiyan
27	Spl. 100/2021	C	74/2021, Bazaar P.S.,	279, 353, 332 r/w 185 M.V Act	Bilal @ Mohmed Bilal	A.Ramalingam
28	Spl. 101/2021	C	117/2021, Uchipuli P.S.,	379 IPC	Kumaresan	K.R.M.Karunaivel Pandiyan
29	Spl. 102/2021	C	37/2021, Mandalamanickam P.S.,	147,294(b),323,324,427, 506(ii) IPC and 4 of W.H Act	Chellamani and 3 Others	K.Gunasekaran
30	Spl. 103/2021	C	W.L.O.R.No.3/2021 Ranger, Madapam P.S.,	9,39(1)(a),(b)(d),39(3) (a)(b)(c),40(2),50, 51(1) Wild Life Production Act	Ramzan Alikhan	A.Ravichandra Ramavanni